

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

**IB NO. (IB)-206(ND)/2017**

**CORAM:**

**PRESENT: SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.08.2017**

**NAME OF THE COMPANY:** M/s. V. Commission Media Pvt. Ltd. V/s. M/s. American Swan Lifestyle Pvt. Ltd.

**SECTION OF THE COMPANIES ACT:** 9 of IBC, 2016

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
	For the Petitioner (s)	: Mr. Sahad Kr. Jha, Advocate		

For the Respondent (s) : None

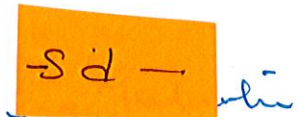
**Order**

Ld. Counsel for the petitioner prays for liberty to withdraw the Resolution on record and to file a proper one, since the earlier one was filed inadvertently. Liberty granted.

To come up on 21<sup>st</sup> August, 2017.

 - Sd -

**(S. K. Mohapatra)**  
**Member (T)**

 - Sd -

**(Ina Malhotra)**  
**Member (J)**